

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

\*\*\*

O.A.613/97.

Dt. of Decision : 22-07-97.

R.E.Nagaraju

.. Applicants

Vs

1. The Commandant,  
M.C.E.M.E.  
Secunderabad-500 003.

2. The Employment Officer,  
District Employment Exchange,  
Hyderabad.

.. Respondents.

Counsel for the applicant : Mr.K.L.N.Rao

Counsel for the respondents : Mr.V.Rajeswara Rao, Addl.CGSC for R-1.  
Mr.P.Naveen Rao for R-2.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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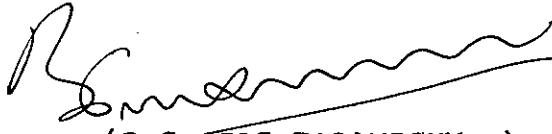
ORDER

CRAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

None for the applicant. Heard Mr.V.Rajeswara Rao, learned counsel for R-1 and Mr.Phaneraj for Mr.P.Naveen Rao for R-2.

2. In the earlier interim order dated 9-5-97 we have directed the respondents to inform us if the applicant is not selected so that the OA may be dismissed. By letter dated 21-07-97 of the respondents' counsel it is informed to us that the applicant in CA.613/97 was allowed to appear for the test but he has not qualified in the test. Hence the learned counsel for the respondents submit that the OA may be treated as dismissed in accordance with the ~~sixty~~ direction given in the interim order dated 9-5-97.

3. In view of the above, the OA stands dismissed. No costs.

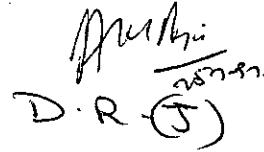
  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

22.7.97

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

Dated : The 22nd July, 1997.  
(Dictated in the Open Court)

spr

  
D.R. (S)

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## Copy to:

1. The Commandant, M.C.E.M.E, Secunderabad.
2. The Employment Officer, District Employment Officer, District Employment Exchange, Hyderabad.
3. One copy to Mr.K.L.N.Rao, Advocate,CAT,Hyderabad.
4. One copy to Mr.V.Rajeswara Rao, Advocate,CAT,Hyderabad.
5. One copy to Mr.P.Naveen Rao, Addl.CGSC,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

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COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)  
AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M  
(J)

DATED 22/7/97

ORDER/JUDGEMENT

M.A./R.A/C.A. NO.

in

D.A. NO. 613197

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

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|-----------------------------------------------------------------------------------|----------|
| केन्द्रीय प्रशासनिक न्यायालय<br>Central Administrative Tribunal<br>प्रेषण/DEPATCH | 4 Court. |
| 28 JUL 1997                                                                       |          |
| हृदयवाच धारापीठ<br>HYDERABAD BENCH                                                |          |